

1	2	3	4	5	6	7	8
22.	Jamunia OC	Bihar	Dhanbad	Jharia	Block-II	8.59	Running
23.	Gutway OC	Bihar	Dhanbad	Jharia	Barora	2.78	Merged with Albion/Gutway Expn.
24.	Borea/Chaptoria OC	W. Bengal	Burdwan	Ranigunj	CV	13.21	Running
25.	Albion B-J (Patch) OC	Bihar	Dhanbad	Jharia	Barora	3.48	Merged with Albion/Gutway Expn. OCP
26.	Jeenagora (Patch) OC	Bihar	Dhanbad	Jharia	Lodna	3.12	Merged with South Tisra OCP
27.	Tisra (Patch) OC	Bihar	Dhanbad	Jharia	Lodna	3.33	Merged with South Tisra OCP
28.	South Jharia OC	Bihar	Dhanbad	Jharia	Kustore	2.41	Merged with Rajapur Expn.
29.	Moonidih UG	Bihar	Dhanbad	Jharia	Moonidih	179.86	Running. Production from the project is low due to difficult geomining condition.
30.	Sudamdih UG	Bihar	Dhanbad	Jharia	Sudamdih	79.68	Running. Production is low due to difficult geomining condition.
31.	Katras UG	Bihar	Dhanbad	Jharia	Katras	91.80	Running. Longwall withdrawn. Being worked conventionally.
32.	North Amlabad UG	Bihar	Dhanbad	Jharia	East Jharia	63.02	Running. Reserve drastically reduced due to pyrolitisation.
33.	Bhalgora UG	Bihar	Dhanbad	Jharia	Kustore	75.03	Running. Production low due to difficult geomining condition.
34.	Bhurungia UG	Bihar	Dhanbad	Jharia	Mahuda	7.78	Mining activities suspended on safety grounds.
35.	Madhuband Sector -A UG	Bihar	Dhanbad	Jharia	Barora	8.44	Running.
36.	Bhagaband XVIIIB UG	Bihar	Dhanbad	Jharia	PB	2.87	Running
Exhausted							
37.	Bhowrah South OC	Bihar	Dhanbad	Jharia	East Jharia	2.60	Coal reserve exhausted.
38.	Nichitpur Tetulmari OC	Bihar	Dhanbad	Jharia	Sijua	9.36	Coal reserve exhausted.
39.	Basdeopur OC	Bihar	Dhanbad	Jharia	Sijua	6.55	Coal reserve exhausted.
40.	Junkunder OC	Bihar	Dhanbad	Ranigunj	CV	6.87	Coal reserve exhausted.

[English]

Pending Appeals

2668. SHRI MADHAV RAO PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether out of about 40000 appeals pending before the Customs, Excise and Gold (Control) Appellate Tribunal about 20000 are pending at Mumbai Benches;

(b) if so, the reasons therefor;

(c) whether the Bar Association of Mumbai have requested for shifting benches from Delhi to Mumbai; and

(d) if so, the steps proposed to be taken in this regard so far?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) As on 1.5.98, out of 33632 appeals pending before the Tribunal, 12774 appeals were pending before the Mumbai Bench.

(b) High institution of appeals, technical aspects to be considered, interpretation of points of law and concentration

on disposal of old appeals, are some of the factors responsible for the pendency.

(c) and (d) Apart from the Bar Association of Mumbai, the President of the Tribunal has also proposed the shifting of Benches from Delhi to Mumbai. One Bench was shifted from Delhi during 1996. Further shifting of Benches could not take place due to non availability of Government accommodation at Mumbai and paucity of space with the existing Benches. Lease of a private accommodation requires consideration of fairness of rent, location of building, security and convenience of the assessee. No such suitable building could be found so far.

Economic Sanctions

2669. DR. Y.S. RAJA SEKARA REDDY :
SHRI MAGANTI VENKATESWARA RAO :
SHRI K.S. RAO :

Will the Minister of FINANCE be pleased to state :

(a) the names of countries/international financial institutions which have imposed the economic/commercial sanctions against India in the wake of recent nuclear tests;

(b) the amount of assistance/loans which were expected from these countries/institutions before imposition of sanctions, country/institution-wise;

(c) the impact of such sanctions on the economy/ongoing projects of the country;

(d) the measures proposed to be taken by the Government to make up the loss suffered due to the economic sanctions;

(e) whether the Government have formulated any counter economic measures against these countries/international institutions;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) The USA has announced sanctions. Canada, Norway, Sweden, Denmark, Netherlands, Germany and Japan have frozen official assistance at current level/reduced assistance. Consideration on some loans by the World Bank has been deferred though other loans have been cleared.

(b) A statement showing the Budget Estimates of assistance/loans from these countries/institutions for 1998-99 is enclosed.

(c) Since the sanctions/suspensions of official loans will mostly apply to new loans, the disbursements of loans already agreed upon is likely to remain unaffected. The

impact on the economy and on ongoing projects is expected to be quite limited. Sanctions by the US also include denial of any credit, credit guarantees or other financial assistance by the US Government entities which include termination of all new US EXIM credits and credit guarantees for US exports to India as from May 13, 1998 as well as discontinuance of US Overseas Private Investment Corporation (OPIC) guarantees for US Foreign Direct Investment ventures in India. EXIM Bank loans already approved will not be affected. The extent of the effect is currently unclear, however, partly because the precise nature of the sanctions and suspensions is not clear.

(d) In conformity with the policy of the Government, various measures have been initiated to encourage foreign direct investment and investment from NRIs/OCBs and FIIs. The Government has allowed cover for incremental FII equity investment and separated and made independent FII and NRI/OCB limits on portfolio holdings in a company. The NRI/OCB limits have been enhanced.

As per the announcements made in the Union Budget, 1998-99, Unit Trust of India is planning to launch a new India Millennium Scheme to invite subscription in dollars from the NRIs. State Bank of India is planning to launch a new Resurgent India Bond denominated in foreign currencies for subscription by NRIs. Investment by the FII debt funds in unlisted domestic debt securities has been proposed. The budget also proposed measures to accelerate processing and implementation of FDI. In addition, announcements were made for increasing investments in infrastructure.

(e) No.

(f) and (g) It does not arise.

Statement

External Loans and Grants Receipts (Budget Estimates 1998-99)

(In crores of Rupees)

Name of the Country/Institutions	External Loans	External Grants*
1	2	3
Multilateral		
I.B.R.D.	1527.29	-
I.D.A.	4342.34	-
A.D.B.	1000.85	-
P.P.F. (WB)	10.00	-